

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

(IB)-120 (PB)/2017

IN THE MATTER OF:

M/s. Maxim Tubes Company Pvt. Limited

.....PETITIONER

Vs.

M/s. International Coil Limited

..... RESPONDENT

SECTION :

Under Section 7 of Insolvency
& Bankruptcy Code, 2016

Order delivered on 07.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner

: Ms. Gargi R. Vyas, Advocate


For the Respondent

: Mr. Ankul Singhal, Advocate

ORDER

Order reserved.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
07.7.2017